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S.K.Patra Vrs. UOI

O.A. No. 568 of 2013

Order dated: 20.08.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

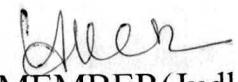
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Having heard Mr. L.P.Dwibedy, Ld Counsel for the applicant, and Mr. JK.Khandayatray, Ld. Addl. Central Govt. Standing Counsel for the Respondents, the prayer of Mr. Dwibedy, Ld. Counsel for the applicant, to withdraw this O.A. to file a better application is allowed. He may file a fresh O.A. by impleading certain necessary parties. He may also take in the next O.A. other points, which he may like to add.

O.A. is, accordingly, disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK